

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):

(a) The main features of the Training and Visit System are:

- (i) Establishing a single line of administration between the Village Extension Workers and the State Department of Agriculture;
- (ii) making Village Extension Workers responsible exclusively for agriculture extension work;
- (iii) incorporating regular in service training as an integral part of extension activities;
- (iv) introducing a fixed schedule for regular and frequent visits by Village Extension Workers to the fields of farmers;
- (v) improving the working linkage between extension activities and agricultural research; and
- (vi) establishing a regular monitoring and evaluation procedure.

(b) So far thirteen States of Assam, Bihar, Rajasthan, Madhya Pradesh, Orissa, West Bengal, Gujarat, Haryana, Karnataka, Kerala, Maharashtra, Tamil Nadu and Andhra Pradesh have adopted this system. The farmers have benefited from timely guidance in regard to farming operations at regular fixed intervals.

(c) A majority of the States have already adopted the system and the rest are likely to introduce it shortly.

(d) State-wise disbursement made by the World Bank till the 31st January, 1982 is as follows:—

	(Rs. in crores)
1. Orissa	13.02
2. West Bengal	Nil
3. Assam	6.13

(Rs. in crores)

4. Madhya Pradesh Phase I	4.83
5. Rajasthan	4.83
6. Gujarat	2.62
7. Bihar	1.11
8. Haryana	1.39
9. Karnataka	2.62
10. Kerala	0.86
11. Tamil Nadu	Nil
12. Maharashtra	Nil
13. Madhya Pradesh Phase II	Nil
14. Andhra Pradesh	Nil

(e) Approximately 77 per cent.

Evaluation of Cooperative Education Programme for Fisheries

*676. SHRI SUBHASH YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether he is aware of Evaluation Committee appointed by the National Cooperative Union of India for evaluating the existing cooperative education programme for the fisheries;

(b) whether the recommendations are being accepted by Government;

(c) whether it is a fact that Government have appointed another evaluation committee immediately after this Committee; and

(d) what is the rationale of appointing this Committee and is there any representation of the cooperative movement in this Committee?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (d). The information is contained in the attached statement.

Statement

The National Cooperative Union of India (NCUI) appointed in June, 1980 an Evaluation Committee on the Scheme for Member Education for Fisheries Cooperatives implemented by the NCUI and financed by the National Cooperative Development Corporation (NCDC) on pilot basis. The report of the Evaluation Committee headed by the Chief Executive of the NCUI was submitted to NCDC on 1st September, 1981.

2. Since the extended period of the continuance of the scheme was to end on 30th September, 1981 and representations from various quarters had been received in the Government against the orders of termination of staff of the Fisheries Cooperative Education Projects issued by the NCUI, an emergent meeting to consider the issues involved was convened by the Department of Agriculture and Cooperation on 21st September, 1981. The meeting was attended by the officers of the NCUI and NCDC. On the basis of the suggestions of the meeting, the NCDC extended the period of the scheme to 31st March, 1982.

3. At the same time, it was felt that the Scheme should, more appropriately, be evaluated by an independent team and not by the Committee appointed by the implementing agency itself. Hence, the Government appointed a team to evaluate the Scheme relating to the Member Education Programme for Fisheries Cooperatives implemented by the NCUI on 13th November, 1981.

4. The Team headed by the Chief Director (Cooperation) in the Department of Agriculture and Cooperation included the Deputy Adviser (Cooperation), Planning Commission, the Deputy Commissioner (Fisheries), Department of Agriculture and Cooperation and the Chief Director, National Cooperative Development Corporation as Members. The agencies represented on the team are concerned with planning, promotion and development of the cooperative movement including fisheries cooperatives in the country.

D.D.A. Self Financing Housing Scheme for Retired or Retiring Government Employees

*678. SHRI R. S. MANE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the last DDA Scheme for housing for retired or retiring Central Government employees was introduced by D.D.A.?

(b) what was the number of applicants registered and number of flats provided against the above scheme;

(c) is there any plan of D.D.A. to bring out another self financing scheme for those Government employees who are retiring in Delhi during the next 2-3 years or so, and who have not registered themselves with D.D.A. in any of such earlier schemes; and

(d) if so, details thereof and if not, reasons thereof?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) The last Self Financing
Housing Scheme for retiring/retired public
servants was opened during the period
7-1-81 to 7-3-81.

(b) 570 persons got themselves re-
gistered under the Scheme. 160 persons
have been allocated flats. Another 317
flats were released for allocation on the
eve of Republic Day, 1982 and applica-
tions were invited from 1-3-82 to 31-3-82.
Allocation of these flats is being finalised
by DDA.

(c) No, Sir.

(d) The Scheme provided an oppor-
tunity, subject to the fulfilment of the
prescribed conditions, to those public
servants who had retired during 1978,
1979 and 1980 and who were likely to
retire during 1981 and 1982. The need
for opening a new Scheme is, therefore,
not felt at this stage.